

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF CHENNAI ZONAL BENCH**

**Date : 8<sup>th</sup> May, 2019**  
**Time : 02.00 P.M.**

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE S. P. WANGDI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN**  
**JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA**  
**EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING  
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 26/2018 (SZ)	Srinivasa Rao Kodali Vs. Karnataka State Pollution Control Board & Ors.	<b>For Consideration of Report</b>
2.	<b>Original Application No. 536/2018</b> (Earlier O. A. No. 04/2013 (SZ))	C. H. Balamohan Vs. Union of India & Ors.	Mr. Yogeshwaram A, Adv. for Applicant  Mr. G. M. Syed N. Shariff, Adv. for R-1 Mr. V. S. Vijay Prashanth, Adv. for R-7 to 9 Mr. T. Sai Krishnan, Adv. for R-16 Ms. Rema Smrithi V. K., Adv. for R-17
<b>FOR ADMISSION</b>			
3.	Original Application No. 01/2019 (SZ)	B. Balaiah Vs. Union of India & Ors.	Mr. V. Ramana Reddy, Adv. for Applicant  <b>For Consideration of Report</b>
4.	Original Application No. 08/2019 (SZ)	M. Poongodi Vs. The District Collector	Mr. A. Raja Mohamed & Mr. Murugesh Kasivel, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	<b>Appeal No. 02/2019(SZ)</b> (Earlier Appeal Diary No. 150/2018(SZ))	M/s Akash R Hanji – Sand Stone Crusher Products Vs. Environment Officer, KPSPCB & Anr.	M/s Raghavendra S. Srivatsa & Prashant F. Goudar, Advs. for Appellant  Mr. Devraj Ashok, Adv. for R-1 & 2

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**